

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-310
IB-420(ND)2020

IN THE MATTER OF:

Vaishno Wire Pvt Ltd
Vs
Serval India Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 17.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Manish Khurana
For the Respondent :

ORDER

Ld. Counsel for the petitioner appeared and submitted that he has filed the affidavit of service enclosing tracking report, postal receipts etc. with the Registry on 14.02.2020. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case for **26.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

(Lalit)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)